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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)

.....

NEW DELHI: THE 27th November, 1973.

NOTIFICATION
INCOME TAX

NO. 502 (F.No.404/319/73-ITCC): In exercise of the powers conferred by sub-clause (iii) of Clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises: S/Shri D.V. Dharmik and Vinod Kumar who are gazetted Officers of the Central Government to exercise the powers of Tax Recovery Officers under the said Act.

2. This Notification shall come into force with immediate effect.

Sd/-

(M.N. Nambiar)


Under Secretary to the Government of India

The Manager,
Government of India Press,
New Delhi.

No. 502 (F.No.404/319/73-ITCC):

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(M.N. Nambiar)

Under Secretary to the Govt. of India

ADK

No. CC/ITCC/620/199/ASF/73.